

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5768  
ANSWERED ON:02.05.2003  
CASES REFERRED TO BIFR  
ABDUL RASHID SHAHEEN;RATNA SINGH

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) the number of cases handed over to the Board of Industrial and Financial Reconstruction (BIFR) after its setting up as on date;
- (b) the number of cases in which final decision has been taken by the Board till 28th February, 2003;
- (c) the number of cases in which recommendations for closing the industrial units have been made alongwith the number of cases in which package for revival has been given; and
- (d) the number of cases regarding which recommendations for reviving the industrial units has been accepted by the Government and the names of such units in respect of which the recommendations of BIFR have not been accepted along with the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL);

- (a) The Board for Industrial and Financial Reconstruction has reported that 4468 cases of sick industrial companies were registered with it upto 31st March, 2003.
- (b) BIFR has taken a final decision in 2845 cases out of 4468 cases up to 31st March 2003.
- (c) BIFR has recommended winding up in 1115 cases u/s 20(1) of Sick Industrial Companies (Special Provisions) Act, 1985. BIFR has also so far sanctioned revival packages in respect of 562 sick units, which include 334 sick units already declared no longer sick.
- (d) The information is being collected and will be laid on the Table of the House.